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കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

University of Kerala

NOTIFICATION

No. Ad.AI.4.4125/17.

24th February 2018.

In exercise of the powers conferred by sub section (19) of section 10 of the Kerala University Act, 1974 (Act 17 of 1974), the Chancellor has ordered that pending appointment of a person as Vice-Chancellor of University of Kerala on a regular basis, Dr. Gopinath Ravindran, Vice-Chancellor, Kannur University shall exercise the powers and perform the duties of the Vice-Chancellor, University of Kerala in the vacancy arising on the expiry of the term of appointment of Dr. P. K. Radhakrishnan, Vice-Chancellor, University of Kerala with effect from the forenoon of the 24th February 2018, in addition to his normal duties, until further orders.

By order of the Governor/Chancellor,

University Buildings,
Thiruvananthapuram.

(Sd.)
Registrar (i/c).